

DIVISION BENCH

ITEM NO.122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.17/2024 & IA NO.150/2024 IN CP (IB) No.101/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S SUNDER ENGINEERING WORKS V/S ASSOCIATED MACHINERY CORPORATION LIMITED
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Prachi Johri, Advs. : *For Operational Creditor,
Applicant in IA No.17/2024*

Sh. Srijan Mehrotra with Sh. Anuj Kumar, Advs. : *For Corporate Debtor
& Applicant in IA No.150/24*

ORDER

Ld. Counsels representing the parties are present.

- 1. At the request of the Ld. Counsel representing the Operational Creditor, the matter is adjourned for further hearing on 28th May, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

7th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*